

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION NO.1918
TO BE ANSWERED ON 11.02.2026**

INCREASING OF MPLADS FUNDS

1918. SHRI VIJAY BAGHEL:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the current annual allocation of Rs. 5 crore under the Member of Parliament Local Area Development Scheme (MPLADS) is insufficient for the comprehensive development of the Parliamentary Constituencies, especially those with large geographical areas comprising 8-9 Assembly segments and predominantly rural populations;

(b) whether the limitation of funds often deprives the general public of various critical and essential developmental works;

(c) whether there is an urgent need to increase the annual allocation under the MPLADS; and

(d) whether the Government propose to increase the annual allocation of funds under the MPLADS?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (RAO INDERJIT SINGH)

(a) Under Members of Parliament Local Area Development Scheme (MPLADS), each Hon'ble Member of Parliament is entitled for Rs.5 crore annually, irrespective of the size of their Lok Sabha Constituency.

(b) to (d) The objective of the MPLAD Scheme is to enable each Member of Parliament to recommend works of developmental in nature with

emphasis on the creation of durable community assets based on the locally felt needs. The works permitted under the Scheme cover a wide range of sectors, including public conveniences, safety and security, education, public health, drinking water, and sanitation. Many such development activities are primarily undertaken through dedicated schemes implemented by the concerned Ministries and Departments. The MPLADS is not intended to substitute or duplicate these schemes; rather, it is designed to complement them by providing viability gap support, particularly for last-mile connectivity and essential local infrastructure.

The Ministry regularly receives and examines suggestions from various stakeholders, including proposals for revision of fund entitlements, in accordance with the prescribed procedures. At present, there is no proposal under consideration to increase the annual allocation under the Members of Parliament Local Area Development Scheme (MPLADS) beyond the existing limit of Rs. 5 crore per annum.
